Lack of infrastructure in technical colleges

2734. SHRI TARIQ ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that hundreds of technical colleges in the country lack proper infrastructure;
 - (b) if so, the reasons therefor;
- (c) whether Government is considering to serve closure notices on such colleges; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No, Sir. All India Council for Technical Education (AICTE) grants approval to new technical institutions in terms of provisions under section 10 (k) of AICTE Act. Only the suitable institutions which fulfill norms and standards notified by the Council from time to time are granted approval by the Council. All the existing Engineering Colleges approved by AICTE are required to have the basic infrastructure, faculty etc. as per the prescribed norms. AICTE seeks information from the institutions in respect of basic infrastructure and faculty etc. through a self-disclosure mechanism and extension of approval is granted based on self-disclosure.

(c) and (d) As per information received from AICTE, if the Council receives any complaint with respect to the availability of the infrastructure in the existing institutions, it ascertains the same through surprise visits by a Committee of the experts and take necessary action as per the findings mentioned in the report of the Visiting Team.

Free education for sportspersons

2735. SHRI SABIR ALI: SHRI T. M. SELVAGANAPATHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has taken a decision to provide free education for students who have won medals in recently held Commonwealth Games with a view to promote sports in the country;
- (b) whether CBSE, UGC and other similar bodies have been asked to formulate schemes for providing financial assistance to support talented sportspersons and build sports infrastructure in the country; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. The Government

proposes to provide free education for sports persons who won medals in the recently concluded Commonwealth Games, 2010 for the entire duration of their studies.

- (b) The expenditure on education for school going students and college going students would be borne by the Central Board of Secondary Education (CBSE) and the University Grants Commission (UGC) respectively.
- (c) UGC has already constituted a Committee to frame the guideline and modalities to implement the scheme 'Free Education for Commonwealth Games Medal Winners' so that the maximum number of sportspersons who won medals in the recently concluded Commonwealth Games, 2010 are benefited.

CBSE to offering Chacha Nehru Sports awards of Rs. 6000/- per student for outstanding sportpersons and for athletes who set new records in different disciplines during the annual National CBSE sports and games competition.

For strengthening sports infrastructure, the CBSE, before granting affiliation to schools, ensures that they have, *inter alia*, the following facilities in the schools:—

- (i) Adequate ground to create out door facilities for a 200 meter track;
- (ii) Adequate land for Kabbadi and Kho-Kho; and
- (iii) Facilities for playing Volleyball.

Mismanagement in Ravenshaw University, Cuttack

†2736. SHRI RUDRA NARAYAN PANY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is aware that historically rich, world famous and century old Ravenshaw University situated at Cuttack in Orissa has fallen prey to mismanagement for the last several months;
 - (b) if so, the details thereof;
 - (c) whether it is also a fact that students are still agitated;
 - (d) if so, the measures Centre plans to take to solve this problem; and
- (e) whether Government is considering to grant the status of Central University to this major university?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Ravenshaw University is a State University established by an Act of the State Legislature and, therefore, outside the administrative purview of the Central Government. Accordingly, the Central Government has no role in interfering in the internal issues, including student related issues of Ravenshaw University.

[†]Original notice of the question was received in Hindi.